

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 136 of 2019 [TP/MP/ 17-A/2016(CA 117 of 2014) with TP/MP/ 17 of 2016(CP 39 of 2011)]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2020

Name of the Company:

Hari Mohan Gupta & ors
V/s
Jagran Publication Pvt Ltd & ors

Section:

111 of the Companies Act

ORDER

No one appeared for the Parties.

List the matter on 26.11.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 11th day of September, 2020.